Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- ,(a) what "further programmes in Hindi language are proposed to be introduced or have been introduced from Jullundur T. V. station:
- (b) whether the programme dura tion of Jullundur and Amritsar T.V. Stations has been increased; and
- (c) if the answer to part (b) above be in the negative, which programmes are proposed to be 'dropped to accom modate these new Hindi language pro grammes?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI V. p. SATHE): (a) Two new Hindi language programmes have been introduced from Jullundur Kendra since its inauguration viz. 'Aaj Kal' and 'Aapne Likha'. Their frequency is once in a week and duration is 15 mts. each.

- (b) No, Sir.
- (c) The programme 'Aaj Kal' actually replaces the programme of the same title earlier obtained from Delhi TV, and is now originated from Jullundur. 'Aapne Likha' has been adjusted by-decreasing the duration of 'Chitra-haar', a programme of dance and music sequences from films, by 15 minutes.

## Procurement of gas turbines and generators by West Bengal

347. SHRI BISHAMBHAR NATH PANDE: SHRI KRISHNA NAND JOSHI:

Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

- la) whether it is a fact that the Government of West Bengal is proposing to place orders for turbines and. generators for the proposed fourth unit at Santaldih to a British firm instead of BHEL:
- (b) whether it is also a fact that the State Government has procured

Ave Gas Turbines from M/s John  $Brow_n$  Company of U.K. ignoring the public sector, Garden Reach Workshop; and

(c) if so, what is Central Government's reaction thereto?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A.B.A. GHANI KHAN CHAUDHURY): (a) No, Sir

(b) and (c) The State Electricity Boards proposals was to instal gas turbine generating units which are not manufactured by Garden Reach Workshop or any other indigenous manufacturer.

## **Shortage of Coal**

## 348.SHRIN.P.CHENGALRAYAN AIDU: SHRIK.L.N.PRASAD:

SHRI GHOUSE MOHIUDDIN SHEIKH:

Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

- («> whether it is a fact that the country has been facing unprecedented coal shortage recently resulting in acute power crisis in the Industrial Sectors and power houses;
- (b) if so, what are the main causes of the coal shortage;
- (c) whether the Central Government are considering to import coal;
- (d) whether it is also a fact that the coal imports from Australia and Canada for which high price is paid were not upto the specification and what is the quantity of coal which was imported during 1978-79; and
- (e) what steps Government propose to take to improve the coal production?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A.B.A. GHANI KHAN CHAUDHURI): (a) and (b) It is a fact that suoply of coal to certain sectors during the year

- has been less than deamnd; apart from low production of certain types of coal, transportation of coal has been another impediment in the adequate supply of coal in spite of reasonable ground stocks.
- (c) It was decided after approval of the Cabinet in August, 1978 to import on an *ad hoc* basis 1 million tonnes of coking coal from Australia and Canada. As regards the future strategy and further imports of coking coal fo<sub>r</sub> Steel Plants, a final view has yet to be taken by Government.
- (d) it is not a fact that the coal imported from Canada and Australia was not as per specifications. A total quantity of about 240,000 tonnes was imported during 1978-79.
- (e) .Some of the measures adopted to increase coal production are:
  - (i) Attempts are being made to improve power generation in Damo-dar Valley Corporation which supplies the bulk of the power to collieries in Eastern India where production has been affected due to power shortage.
  - (ii) Import of explosives has been arranged to cover the gap between demand and indigenous availability.
  - (iii) Instructions have been issued for the allotment of diesel on a priority basis to the coal industry.
  - (iv) Steps are being formulated to curb absenteeism among workers which is usually heavy in the first three months of the year.
- (v) The State Governments have been requested to strengthen the law and order machinery in areas where production has been affected by frequent disruptions in the law and order. A close watch is being kept On the situation.
- (vi) Assistance of the State Governments has been sought in expediting land acquisition for commencing new projects.

## **Revision of electoral rolls**

- 349. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:
- (a) whether it is a fact that the Election Commission has ordered a revision of electoral rolls:
- (b) if so, by when the fresh electoral rolls are likely to be completed;
- (c) whether it ig for the first time that electoral rolls were revised between a very short gap;
- (d) whether the Election Commission has enquired int<sub>0</sub> the allegations regarding missing of names of a large number of voters during the recent Lok Sabha elections; and
- (e) if so, what are the details there of and whether any officers have been held responsible for their negligence?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) Yes, sir. The Commission has directed a special revision of electoral rolls in all States (except Assam and Meghalaya) and the Union Territories with 1-1-1980 as the qualifying date.

(b) The printing of finally publish ed electoral rolls is expected to be completed by the following date: —

Gujarat

22-3-1980

Bihar, Madhya Pradesh, Maha- 30-4-1980 rashtra, Orissa, Punjab, Raj- (tentative) asthan, Tamil Nadu, Uttar Pradesh,

AH other States (except Assam and Maghalaya and union territories.

(c) The electoral rolls which were intensively revised in 1979 with 1-1-1979 as the qualifying date were finally published in all States and Union ter ritories on 26-11-79. The current revision of electoral rolls is with reference to 1-1-1980 as the qualifying date. This revision was undertaken with the publication of the existing rolls in